

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Chief Justice's Secretariat)

NOTICE

No:-1191 of 2025/Psy

Dated:-27.03.2025

Subject: Extension in the last date to submit objections to the Provisional Answer Key for the OMR Based Written Examination for the post of Junior Assistant, Adv. vide Notification No. 06 of 2024/Psy dated 28.08.2024.

It is hereby notified for the information of concerned aspirants that the last date to submit objections against the Provisional Answer key has been extended till 28.03.2025 (5:00 PM). No further extension shall be granted beyond the last date.


Sd/-
(M. K. Sharma)
Principal Secretary to
Hon'ble the Chief Justice

No. 432-437/Psy-671

Dated: 27.03.2025

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr Justice. _____ for the information of His Lordship.
3. Director Information, Jammu/Srinagar with the request to publish the above notice in two Daily Newspapers having wide circulation in both the divisions of UT of J&K.
4. CPC, e-Court, High Court of J&K, Jammu for uploading the same on the High Court website.
5. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record of the same.
6. Order file.


Assistant Registrar
Chief Justice's Secretariat